

**GOVERNMENT OF INDIA  
FINANCE  
LOK SABHA**

UNSTARRED QUESTION NO:3926  
ANSWERED ON:05.09.2012  
BILATERAL INVESTMENT PACTS  
Reddy Shri Magunta Srinivasulu

**Will the Minister of FINANCE be pleased to state:**

- (a) Whether the Government has appointed a new panel to oversee issues of bilateral investment pacts;and
- (b) If so, the details thereof and the report prepared in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a)to(b): The Committee of Secretaries, in its meeting held on July 16, 2012, recommended to constitute a Committee of Secretaries chaired by the Cabinet Secretary and comprising concerned Secretaries to oversee all issues arising out of Bilateral Investment Promotion Agreements/Comprehensive Economic Cooperation Agreements. The specific investor dispute notices are handled through Inter-Ministerial Group chaired by the Secretary of the concerned Department.